

विधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री (डा० श्रीमती) फूलरेणु गुरु) :  
(क) से (ग). उत्तर प्रदेश सरकार ने पौड़ी गढ़वाल जिले में 1 अप्रैल, 1970 से पूर्ण मद्य-निषेध लागू करने के अपने निश्चय की सूचना नहीं दी है।

**Over-Bridges at level crossing near Tellicherry Railway Station  
(Southern Railway)**

5388. SHRI P. GOPALAN :  
SHRI A. K. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether any progress has been made in the proposed construction of an over bridge for the level crossing near Tellicherry Railway station ; and

(b) if not, the reason therefor and the time by which the work will be started ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). As per extent procedure, the Railways construct bridge structure only and approaches to the bridge are constructed by the State Government/Road authorities. The progress of work on the two portions has necessarily to be co-ordinated so that the bridge structure and the approaches are completed simultaneously. In this case, though a tentative proposal was made by the Kerala State Government in March, 1969, there was no firm proposal from them till November, 1969. The feasibility of taking up the work either in 1970-71 as out-of-turn or including it in the 1971-72 Works Programme, is now under consideration.

**Representation from Employees of Shakurbasti Shed, Delhi Division for Appointment in Tughlakabad Shed  
(Northern Railway)**

5389. SHRI P. RAMAMURTI :  
SHRI NAMBIAR :  
SHRI SATYA NARAIN SINGH :  
SHRI BHAGABAN DAS

Will the Minister of RAILWAYS be pleased to state :

(a) whether a new Diesel shed is being opened at Tughlakabad in the Delhi Division, Northern Railway ;

(b) if so, whether the junior Railway employees are recruited to this shed from outside the Delhi Division though the senior Railway employees in the Division are not given promotion ;

(c) the reasons for denying promotion facilities for the employees of the Delhi Division ;

(d) whether Government have received any representation from the Shakurbasti Shed employees in this regard ; and

(e) if so, the steps taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

**Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session Held in New Delhi**

5390. SHRI D. AMAT :  
SHRI N. R. LASKAR :  
SHRI SAMINATHAN :  
SHRI DHANDAPANI :  
SHRI CHENGALRAYA NAIDU :  
SHRI B. K. DASCHOW DHURY :  
SHRI HIMATSINGKA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the demands made by the Federation of Indian Chambers of Commerce and Industry in their annual session held recently in New Delhi ; and

(b) Government's reaction to each of them ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Information is being collected and will be placed on the Table of the House.

**Diversification of Production at Precision Instruments Plant at Kota**

5391. SHRI N. R. LASKAR :  
SHRI SAMINATHAN :  
SHRI DHANDAPANI :